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Date: 30/12/2025

(2024) 02 MAN CK 0033

Manipur High Court (Imphal)

Case No: Writ Petition (C) No. 881 Of 2023, Miscellaneous Case (Writ Petition (C)) No. 442 Of 2023

Lugai Panmei APPELLANT

Vs

Union Of India & Ors. RESPONDENT

Date of Decision: Feb. 12, 2024

Hon'ble Judges: Ahanthem Bimol Singh, J

Bench: Single Bench

Advocate: N. Ibotombi, S. Samarjit

Judgement

Ahanthem Bimol Singh, J

Mr. N. Ibotombi, learned senior counsel appearing for the petitioner seeks 10 (ten) days' time as a last chance for filing rejoinder affidavit.

Mr. S. Samarjit, learned DSGI appearing for the respondents has no objection.

As prayed for, list these cases again on 26.02.2024.

Earlier interim order shall continue till the next date.